

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE November, 2023

No. 286 A: Consequent upon promotion of Officers of the rank of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), vide Court's Notification No. 285/A dated 11.11.2023, the officers named in Column No.2 are transferred and posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Arun Kumar Dubey, J.M., Deoghar (Madhupur)	a) Civil Judge (Senior Division) b) Madhupur c) Deoghar
2.	Sri Alok Kumar, Addl. Civil Judge (Junior Division)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
3.	Sri Abhishek Srivastava, S.D.J.M., Dhanbad	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
4.	Sri Narendra Kumar, Addl. Civil Judge (Junior Division)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
5.	Sri Manoj Kumar Indwar, J.M.-cum-P.M. (J.J.Board), Dhanbad	a) Civil Judge (Senior Division) b) Chatra c) Chatra
6.	Sri Anil Kumar III, S.D.J.M., Bokaro	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
7.	Sri Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum Judge I/c, Dhanbad	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
8.	Sri Sharat Nishikant Kujur, Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Garhwa	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
9.	Sri Milan Kumar, S.D.J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa (Porahat)	a) Civil Judge (Senior Division) b) Chatra c) Chatra
10.	Ms. Ritu Kujur, J.M.-cum-P.M.(J.J. Board), Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
11.	Ms. Veena Kumari, S.D.J.M., Garhwa	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
12.	Sri Gautam Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh	a) Civil Judge (Senior Division) b) Koderma c) Koderma
13.	Sri Praveen Oraon, S.D.J.M., Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
14.	Sri Ravi Choudhary, Civil Judge (Junior Division), Garhwa (Nagar-Untari)	a) Civil Judge (Senior Division) b) Nagar-Untari c) Garhwa
15.	Ms. Nirmala Barla, S.D.J.M.-cum- Civil Judge (Junior Division), Gumla	a) Civil Judge (Senior Division) b) Gumla c) Gumla
16.	Sri Ashok Kumar No. IV, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi

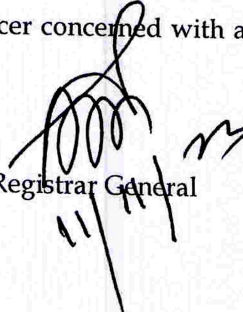
17.	Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court elected M.P./M.L.A., Ranchi	a) Civil Judge (Senior Division) b) Seraikela c) Seraikela
18.	Sri Remi Praphul Baa, S.D.J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Godda c) Godda
19.	Ms. Anju Kumari Minz, Civil Judge (Junior Division), Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
20.	Ms. Santoshini Murmu, Addl. Civil Judge (Junior Division)-J.M. Special Court elected M.P./M.L.A., Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
21.	Sri Krishna Lohra, Addl. Civil Judge (Junior Division)-J.M., Garhwa	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
22.	Ms. Seema Kumari Minz, J.M.-cum-P.M. (J.J. Board), Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
23.	Ms. Mariam Hemrom, Addl. Civil Judge (Junior Division)-cum-J.M.-cum-Special Court elected M.P./M.L.A., Hazaribagh	a) Civil Judge (Senior Division) b) Simdega c) Simdega
24.	Sri Bhupesh Chandra Samad, Civil Judge (Junior Division)-cum-J.M.-cum-P.M. (J.J. Board), Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
25.	Sri Surendra Bedia, S.D.J.M., Godda	a) Civil Judge (Senior Division) b) Godda c) Godda
26.	Sri Vishal Majhee, Civil Judge (Junior Division), Dhanbad	a) Civil Judge (Senior Division) b) Pakur c) Pakur
27.	Ms. Shruti Soren, S.D.J.M., Giridih	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
28.	Sri Walter Bhengra, J.M.-cum- Judge I/c, Godda	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi

**The Officer mentioned at serial no. 17 (i.e. Ms. Anamika Kisku) is directed to dispose of the case no. M.P./M.L.A/5/21 within 03(three) months and after disposal of the said case she will hand over the charge of her present assignment/Court.*

By Order/
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. 4182 /APPT. DATED RANCHI, THE 11th November, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Judicial Commissioner, Ranchi & all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned with a direction to join their new assignment accordingly.


Registrar General